NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 280/16	Hearing	621A	Murphy Road Business Centre P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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PARUL JOG

CONSCIENTIA

IMD ASSOCIATES

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Petitiones

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Counsel for petitioner is present. She is directed to file a memo to the effect that the violation comes under Section 220 and not under Section 211 and she requested time to file the same in the Registry.

List it on 24.08.2017.

MEMBER (J)

MÉMBER (T)